

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

O.A. No. 117 1987

11

Shri Adhyepnrasad R. Goswami **Applicant(s)**
(P vs P)
Versus

Union of India & Ors. **Respondent(s)**

(N.V.S. Shende....Adv.)

| Sr.No. | Date | Orders |
|--------|---------|---|
| | 19/3/87 | FOR ADMISSION. |
| | 18-7-90 | F/H Issue notice to both sides. Report Recd from Applicat C18/2/90 |

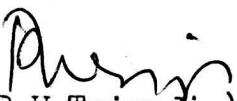
O.A./117/87

Coram : Hon'ble Mr. P H Trivedi .. Vice Chairman
Hon'ble Mr. Zaheer Hasan .. Vice Chairman

19/3/1987

Admit. Issue notice ~~to~~ the respondents
returnable within 45 days.


(Zaheer Hasan)
Vice Chairman


(P H Trivedi)
Vice Chairman

2

OA/117/87

CORAM : HON'BLE MR. P.M. JOSHI : JUDICIAL MEMBER

27/10/1987

Mr. J.J Yagnik learned counsel for the applicant present. Mr. N.S. Shevde learned counsel for the respondent seeks more time to file the reply. It is rather unfortunate, that more opportunities are given to the respondents to file the reply ~~but the written statement has not been filed so far. However,~~ ^{despite} ~~sufficient time has been~~ granted. The case be posted for further directions on December 15, 1987. The respondents, ~~however~~ are directed to file their reply within four weeks from the date of this order with a copy to the other side.


(P.M. JOSHI)
JUDICIAL MEMBER